

**HIGH COURT OF KARNATAKA, BENGALURU**  
**NOTIFICATION NO: HCBB – 269/2020**  
**DATED 16<sup>TH</sup> DECEMBER 2020**

**WINTER VACATION FROM 24.12.2020 TO 01.01.2021**

High Court of Karnataka will remain closed for Winter Vacation from Thursday the 24<sup>th</sup> December 2020 to Friday the 01<sup>st</sup> January 2021 (Both days inclusive).

In exercise of power vested under Section 12 of the Karnataka High Court Act, 1961, Hon'ble The Chief Justice has nominated the following Hon'ble Judges of the High Court of Karnataka as Vacation Judges to sit **at Principal Bench, Bengaluru, at Dharwad and Kalaburagi Benches on Wednesday the 30<sup>th</sup> December 2020** in Court Halls mentioned against them on the "**SITTING DAY**" noted below at 10.30 AM during the Vacation to hear urgent matters.

**PRINCIPAL BENCH AT BENGALURU**

<b>24.12.2020 to 01.01.2021</b> <b>Sitting Day 30.12.2020</b>			
<b>VACATION DIVISION BENCH</b>	<b>COURT HALL</b>	<b>VACATION SINGLE BENCHES</b>	<b>COURT HALL</b>
Hon'ble Mr.Justice R.Devdas  AND  Hon'ble Mr.Justice M.Nagaprasanna  (All Division Bench matters)	9	Hon'ble Mr.Justice M.Nagaprasanna  (After completion of the work of Division Bench)  Hon'ble Mr.Justice V.Srishananda	9       10

**AT DHARWAD BENCH**

<b>24.12.2020 to 01.01.2021 Sitting Day 30.12.2020</b>			
<b>VACATION DIVISION BENCH</b>	<b>COURT HALL</b>	<b>VACATION SINGLE BENCHES</b>	<b>COURT HALL</b>
Hon'ble Dr.Justice H.B.Prabhakara Sastry  AND  Hon'ble Mr.Justice Ravi .V.Hosmani  (All Division Bench matters)	2	Hon'ble Dr.Justice H.B.Prabhakara Sastry  (After completion of the work of Division Bench)  Hon'ble Mr.Justice Hemant Chandangoudar	2      3

**AT KALABURAGI BENCH**

<b>24.12.2020 to 01.01.2021 Sitting Day 30.12.2020</b>			
<b>VACATION DIVISION BENCH</b>	<b>COURT HALL</b>	<b>VACATION SINGLE BENCHES</b>	<b>COURT HALL</b>
Hon'ble Mrs.Justice M.G.Uma  AND  Hon'ble Mr.Justice Hanchate Sanjeevkumar  (All Division Bench matters)	2	Hon'ble Mrs.Justice M.G.Uma  (After completion of the work of Division Bench)  Hon'ble Mr.Justice Hanchate Sanjeevkumar  (After completion of the work of Division Bench)	2      3

On the day of sitting, after completion of the work of the Division Bench, Hon'ble Judges sitting in Division Bench will sit single and take up Single Bench matters, as notified above.

No appeals, Petitions or Applications and any other papers of Civil nature will be received during the Vacation, except in cases where it is sought to obtain urgent interim orders like stay orders, interim directions and temporary injunctions etc.

Criminal Appeals, Criminal Revision Petitions, Criminal Petitions where it is sought to obtain urgent orders, stay orders and interim directions etc. in Criminal matters will be received during the Vacation.

Matters of the nature referred to above are permitted to be filed on 28.12.2020 and 29.12.2020 between 10:30 AM to 12:30 PM. All matters filed on 28.12.2020 and 29.12.2020 will be posted before the respective Benches on 30.12.2020.

Vakalathnama, Process Fee and Process memos in all pending matters will be received in the Filing counter during vacation.

For payment of Process Fee in the cases placed before the vacation Benches and for making applications for certified copies of Orders/Judgments passed on December 30, 2020, the Filing counter shall be kept open on December 30, 2020 from 10:30 AM to 04:30 PM and on December 31<sup>st</sup>, 2020 from 10:30 AM to 12:30 PM.

The memo for posting with respect to the regular sitting will not be accepted from 23.12.2020 to 02.01.2021.

**By Order of Hon'ble The Chief Justice**

**Sd/-  
Registrar (Judicial)**

**Date: 16/12/2020**